

# TRADE MARKS REGISTRY

## AHMEDABAD

### OPPOSITION HEARING LIST FOR THE MONTH OF NOVEMBER-2015

#### DATE OF HEARING 02.11.2015

Sr. No.	Application /R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	814045/05	Opp. No. AMD-155419	M/s. Burroughs Wellcome (India) Limited / M/s. GlaxoSmithKline Pharmaceuticals Limited, Mumbai / M/s. H. K. Acharya & Company, Ahmedabad  V/S  M/s. Cadila Pharmaceuticals Ltd., Ahmedabad / M/s. H. K. Acharya & Company, Ahmedabad	11.00 a.m.		Hearing on TM-16
2.	947929/11	Opp. No. AMD-119323	M/s. Hindustan Sanitaryware Industries Ltd., Kolkata / M/s. United Overseas Trade Mark Co., New Delhi  V/S  Mr. Prajapati Amarshibhai Ravjibhai, Thangadh / Mr. Hiral C. Joshi, Mumbai	11.00 a.m.		Hearing on I. P.
3.	950962/30	Opp. No. AMD-225051	Shree Annapurna Rice & Pulse Mills, Dahod / M/s. Y. J. Trivedi & Co., Ahmedabad  V/S  M/s. Shree Bhagwati Flour Mills Limited, Ahmedabad / M/s. Tradesafe, Jamnagar	11.30 a.m.		Hearing on TM-16

4.	950676/05	Opp. No. AMD-193696	M/s. Options, Rajkot / M/s. Jasani & Company, Rajkot  V/S  M/s. Torrent Pharmaceuticals Limited, Ahmedabad / M/s. R. R. Shah & Co., Ahmedabad	12.00 p.m.		
5.	1459503/18	Opp. No. AMD-724060	M/s. Da Milano, New Delhi M/s. Delhi Registration Service, Delhi	12.00 p.m.		Hearing on TM-5
6.	651191/08	Opp. No. AMD-181595	M/s. Depenning & Depenning, Chennai  V/S  M/s. J. T. Trivedi & Associates, Ahmedabad	02.15 p.m.		
7.	720854/30	Opp. No. AMD-258288	Mr. Shah Kanubhai Bhailalbai, Karijan / M/s. R. R. Shah & Co., Ahmedabad  V/S  M/s. Capital Tea Depot, Sabarkantha / M/s. Y. J. Trivedi & Co., Ahmedabad	02.15 p.m.		
8.	947928/21	Opp. No. AMD-113599	M/s. Hindustan Sanitaryware Industries Ltd., Kolkata / M/s. United Overseas Trade Mark Co., New Delhi  V/S  M/s. Kiran Refractory, Thangadh / Mr. Chandrakant M. Joshi, Mumbai	02.30		Hearing on I.P.

**DATE OF HEARING 03.11.2015**

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	790389/21	Opp. No. AMD-206896	M/s. Marc Enterprises Pvt. Ltd., Delhi / M/s. Delhi Registration Service, New Delhi  V/S  M/s. Mudrika Ceramics India Ltd., Baroda / M/s. Y. J. Trivedi & Company, Ahmedabad	11.00 a.m.		
2.	728408/30	Opp. No. AMD-203136	M/s. New Jam Vijay Sweet Mart, Jamnagar  V/S  M/s. New Jam Vijay Farshan Mart, Jamnagar / Mr. Rameshbhai M. Ghodasara, Rajkot	11.00 a.m.		
3.	728409/29	Opp. No. AMD-203137	M/s. New Jam Vijay Sweet Mart, Jamnagar  V/S  M/s. New Jam Vijay Farshan Mart, Jamnagar / Mr. Rameshbhai M. Ghodasara, Rajkot	11.30 a.m.		
4.	741988/05	Opp. No. AMD-205871	M/s. Cadila Healthcare Limited, Ahmedabad / Mr. Suresh M. Upadhyay, Ahmedabad  V/S  M/s. Elysiom Pharmaceuticals Ltd., Baroda	12.00 p.m.		

5.	819171/19	Opp. No. AMD-175266	M/s. Samrat Plywood Ltd., Chandigarh / M/s. Bharti Registration Service, New Delhi  V/S  M/s. Sivam Plastic, Mehsana / M/s. Y. J. Trivedi & Co., Ahmedabad	12.30 p.m.		
6.	648790/29	Opp. No. AMD-58762	M/s. Ruchi Private Ltd., Indore / M/s. Fatehchand C. Shah & Co., Mumbai  V/S  M/s. Mahila Mandal Greh Udyog, Udaipur	02.15 p.m.		
7.		Opp. No. AMD-59073	M/s. Ruchi Private Ltd., Indore  V/S  M/s. Mahila Mandal Greh Udyog, Udaipur	02.30 p.m.		
8.	602902/30	Opp. No. AMD-57465	M/s. Ruchi Private Ltd., Indore  V/S  M/s. Mahila Mandal Greh Udyog, Udaipur	03.00 p.m.		
8.		Opp. No. AMD-57384	M/s. Ruchi Soya Industries Limited, Indore / M/s. Fatehchand C. Shah & Co., Mumbai  V/S  M/s. Mahila Mandal Greh Udhyog, Udaipur	03.30 p.m.		

**DATE OF HEARING 04.11.2015**

<b>Sr. No.</b>	<b>Application /R. T. M. No.</b>	<b>Opp./Rect. No.</b>	<b>Name of Parties</b>	<b>Time</b>	<b>Name of the Hearing officer</b>	<b>Remarks; if any</b>
1.	807726/08	Opp. No. AMD-181598	M/s. Depenning & Depenning, Chennai  V/S  M/s. Solsons Exports Pvt. Ltd., Ahmedabad / M/s. J. T. Trivedi & Associates, Ahmedabad	11.00 a.m.		
2.	1637679/07	Opp. No. AMD-745180	M/s. Tam Module Hydraulic Co., Ahmedabad  V/S  M/s. Jai Industries, Ahmedabad / M/s. J. T. Trivedi & Associates, Ahmedabad	11.30 a.m.		Hearing on I. P.
3.	949150/24	Opp. No. AMD-167832	M/s. Anamika Enterprises, Ulhasnagar / M/s. M. P. Mirchandani & Co., Mumbai  V/S  M/s. Asia Textile Mills, Balotra / M/s. Jasani & Company, Rajkot	12.00 p.m.		Hearing on TM-16 & Main Matter
4.	594874/19	Opp. No. AMD-161530	M/s. Ratilal Kalyanjibhai Patel, Ahmedabad / M/s. Tradesafe, Jamnagar  V/S  M/s. Rajesh Lime Suppliers, Ahmedabad / M/s. Y. J. Trivedi & Co., Ahmedabad	02.15 p. m.		
5.	773029/09	Opp. No. AMD-208747	M/s. Mex Switchgears, Pvt. Ltd., Jalandhar / M/s. Madamsar & Co., New Delhi  V/S  M/s. Max Switchgear Products, Rajkot / M/s. Jasani & Company, Rajkot	02.30 p.m.		Hearing on TM-16 & Main Matter

6.	920940/05	Opp. No. AMD-206968	M/s. Ajanta Pharma Limited, Mumbai / M/s. Arjun T. Bhagat & Co., Mumbai  V/S  M/s. Torrent Pharmaceuticals Limited, Ahmedabad / M/s. R. R. Shah & Co., Ahmedabad	03.00 p.m.		Hearing on I. P. & Main Matter
7.	644211/03	Opp. No. AMD-197822	M/s. Anand & Anand, New Delhi  V/S  M/s. Choice Laboratories, Unjha / M/s. Tradesafe, Jamnagar	03.30 p.m.		Hearing on TM-16 & Main Matter

**DATE OF HEARING 05.11.2015**

Sr. No.	Application /R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	622881/03	Opp. No. AMD-185051	M/s. Law & Prudence, Mumbai  V/S  M/s. Durga Soap Factory, Baruch / M/s. Y. J. Trivedi & Co., Ahmedabad	11.00 a.m.		
2.	791233/32	Opp. No. AMD-191295	M/s. Asal Lari Lappa Cold Drink House, Vadodara / M/s. Y. J. Trivedi & Co., Ahmedabad  V/S  M/s. Larilappa Coldrink, Baroda / M/s. H. K. Acharya & Company, Ahmedabad	11.30 a.m.		

4.	715087/30	Opp. No. AMD-711830	M/s. Vaidh Pt. Ram Gopal Mahesh Pahalwan Chaturvedi, Agra / M/s. S. K. Agarwal & Co., Agra  V/S  M/s. Mazda Restaurants Pvt. Ltd., Ahmedabad / M/s. Y. J. Trivedi & Co., Ahmedabad	02.15 p. m.		
5.	682304/05	Opp. No. AMD-81730	M/s. ICPA Health Products Limited, Mumbai / M/s. Fatehchand C. Shah & Co., Mumbai  V/S  M/s. J. N. Chemical Ahmedabad / Mr. Jatin Y. Trivedi, Ahmedabad	02.30 p.m.		
6.	727020/09	Opp. No. AMD-194940	M/s. Remfry & Sagar, Gurgaon  V/S  M/s. Tilak Sales Corporation, Jamnagar / M/s. Tradesafe, Jamnagar	03.00 p.m.		Hearing on I. P.

**DATE OF HEARING 06.11.2015**

Sr. No.	Application /R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	916236/09	Opp. No. AMD-149596	M/s. Surya Roshni Limited, New Delhi / M/s. Indian Trade Marks Company, Delhi  V/S  M/s. Wonder Appliances (P) Limited, Jodhpur / Mr. Sharad Agrawal Advocate, Jodhpur	12.00 p.m.		

**DATE OF HEARING 16.11.2015**

<b>Sr. No.</b>	<b>Application /R. T. M. No.</b>	<b>Opp./Rect. No.</b>	<b>Name of Parties</b>	<b>Time</b>	<b>Name of the Hearing officer</b>	<b>Remarks; if any</b>
1.	883344/07	Opp. No. AMD-230949	M/s. Prima Controls Pvt. Ltd., Pune / Mr. Chandrakant M. Joshi, Mumbai  V/S  M/s. Prima Products, Rajkot / M/s. Tradesafe, Jamnagar	11.00 a.m.		
2.	808089/24	Opp. No. AMD-727058	M/s. Depenning & Depenning, Chennai  V/S  M/s. Konica Fab, Surat / M/s. M. P. Mirchandani & Co., Mumbai	11.30 a.m.		
3.	920120/30	Rect. No. AMD-260953	M/s. Kaira District Cooperative Milk Producers Union Ltd., Anand / M/s. Nanavati Associates, Ahmedabad  V/S  M/s. Amool K. Baker, Kota / M/s. K. C. Patel & Co., Ahmedabad	12.00 p.m.		Hearing on I. P. & Main Matter
4.	820715/30	Opp. No. AMD-229588	M/s. Nagad Narayan Pan House, Rajkot / M/s. Y. J. Trivedi & Co., Ahmedabad  V/S  M/s. Nagadnarayan Food Products, Bikaner / M/s. Delhi Registration Service, Delhi	12.30 p.m.		Hearing on TM-16 & Main Matter
5.	772575/05	Opp. No. AMD-710878	M/s. Remfry & Sagar, Gurgaon  V/S  M/s. Synchem Laboratories Pvt. Ltd., Baroda / M/s. H. K. Acharya & Co., Ahmedabad	02.15 p.m.		Hearing on I. P. & Main Matter



6.	772753/29	Opp. No. AMD-709798	M/s. Kaira District Cooperative Milk Producers Union Ltd., Anand / M/s. Nanavati Associates, Ahmedabad  V/S  M/s. Zart Dairy Products Limited, Ahmedabad / M/s. Y. J. Trivedi & Co., Ahmedabad	03.00 p.m.		
7.	918073/16	Opp. No. AMD-195756	M/s. Academy of Computer Technology, Ahmedabad / M/s. Y. J. Trivedi & Co., Ahmedabad  V/S  M/s. Academy for Computer Training (Guj.) Pvt. Ltd., Ahmedabad / M/s. R. R. Shah & Co., Ahmedabad	03.30 p. m.		

**DATE OF HEARING 17.11.2015**

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	741849/17	Opp. No. AMD-201429	M/s. Lall Lahiri & Salhotra, Gurgaon  V/S  M/s. Rhodia Polymers & Specialties India Pvt. Ltd., Mumbai / M/s. Vishesh & Associates, Mumbai	11.00 a.m.		
2.	868455/05	Opp. No. AMD-194297	M/s. Navin Saxena Research, Mumbai / M/s. Vishesh & Associates, Mumbai  V/S  M/s. Unison Pharmaceuticals Pvt. Ltd., Ahmedabad / M/s. R. R. Shah & Co., Ahmedabad	12.00 a.m.		Hearing on TM-16 & Main Matter

4.	751050/08	Opp. No. AMD-203497	M/s. Taheri Industries, Mumbai / M/s. Arjun T. Bhagat & Co., Mumbai  V/S  M/s. Chhabildas Tools Industries Pvt. Ltd., Rajkot / M/s. Y. J. Trivedi & Co., Ahmedabad	12.30 p.m.		
5.	653765/24	Opp. No. AMD-206320	M/s. Bansi Sarees, Surat / M/s. Superfastaction Registration Service, Surat  V/S  M/s. Bansi Art & Print Pvt. Limited, Surat / M/s. Arjun T. Bhagat & Co., Mumbai	02.15 p.m.		
6.	723297/12	Opp. No. AMD-61046	M/s. Remfry & Sagar, Gurgaon  V/S  M/s. Poonam Enterprises, Rajkot / M/s. M. P. Mirchandani & Co., Mumbai	02.30 p.m.		

**DATE OF HEARING 18.11.2015**

Sr. No.	Application /R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	914172/05	Opp. No. AMD-246578	M/s. Depenning & Depenning, Kolkata  V/S  M/s. Cadila Pharmaceuticals Ltd., Ahmedabad / Mr. Jatin Y. Trivedi, Ahmedabad	11.00 a.m.		
2.	912301/31	Opp. No. AMD-204742	M/s. Som Fragrances Pvt. Ltd., Kanpur / M/s. Suresh & Co., Mumbai  V/S  M/s. Vinod Freshners Pvt. Ltd., Jaipur / The Acme Company, New Delhi	11.30 a.m.		

3.		Opp. No. AMD-203500	M/s. Kohinoor Fabrics Private Limited, Mumbai / M/s. Arjun T. Bhagat & Co., Mumbai  V/S  M/s. Chairman Silk Mills (P) Ltd., Bhilwara / M/s. G. D. Bansal (Advocate), Jaipur	12.00 p.m.		
4.	911422/25	Opp. No. AMD-203498	M/s. Arviva Industries (India) Ltd., Mumbai / M/s. Arjun T. Bhagat & Co., Mumbai  V/S  M/s. Chairman Silk Mills (P) Ltd., Bhilwara / M/s. G. D. Bansal (Advocate), Jaipur	12.00 p.m.		
5.	910612/05	Opp. No. AMD-125180	M/s. GlaxoSmithKline Limited, Mumbai  V/S  M/s. Cadila Healthcare Limited, Ahmedabad / M/s. Suresh M. Upadhyaya, Ahmedabad	12.30 p.m.		
6.	790384/34	Opp. No. AMD-199688	M/s. Jeet (India) Pvt. Ltd., New Delhi / M/s. Taj Trade Mark Agency, Agra  V/S  M/s. Dinesh Pouches Limited, Jodhpur / M/s. G. D. Bansal (Advocate), Jaipur	02.15 p.m.		
7.	917729/05	Opp. No. AMD-230679	M/s. Raptakos, Brett & Co., Mumbai  V/S  M/s. Medip Laboratories, Ahmedabad / Utkarsh Jani, Ahmedabad	02.30 p.m.		
8.	917731/05	Opp. No. AMD-227779	M/s. Alkem Laboratories Limited, Mumbai / M/s. Vishesh & Associates, Mumbai  V/S  M/s. Medip Laboratories, Ahmedabad / Utkarsh Jani, Ahmedabad	03.00 p.m.		

**DATE OF HEARING 19.11.2015**

<b>Sr. No.</b>	<b>Application /R. T. M. No.</b>	<b>Opp./Rect. No.</b>	<b>Name of Parties</b>	<b>Time</b>	<b>Name of the Hearing officer</b>	<b>Remarks; if any</b>
1.	915714/05	Opp. No. AMD-200092	Rajvi Vipul Bhagat, Mumbai  V/S  M/s. Indiana Ophthalmics, Wadhwan City / M/s. Indus, Ahmedabad	11.00 a.m.		
2.	916231/07	Opp. No. AMD-722789	M/s. Kansara Bearings Limited, Jodhpur / M/s. Indian Trade Marks Co., Delhi  V/S  M/s. Kansara Engineers Pvt. Ltd., Jodhpur / Mr. Sharad Agrawal, Advocate, Jodhpur	11.30 a.m.		Hearing on TM-16 & Main Matter
3.	876837/31	Opp. No. AMD-215029	M/s. Shrad Agrawal, Advocate, Jodhpur	12:00 a.m.		Hearing on TM-6
4.	866711/05	Opp. No. AMD-229954	M/s. Remfry & Sagar, Gurgaon  V/S  M/s. Centurion Laboratories, Vadodara	12:30 p.m.		Hearing on I. P.
5.	872525/29	Rect. No. AMD-248362	M/s. Hindustan Sales, Ahmedabad / M/s. J. T. Trivedi & Associates, Ahmedabad  V/S  M/s. Mittal Oil Pvt. Ltd., Kekri / Mr. Prakash Javaria, Advocate, Udaipur	02.10 p.m.		Hearing On I. P., TM-16 & Application for Rectification Letter
6.	790382/30	Opp. No. AMD-206539	M/s. Parle Products Pvt. Ltd., Mumbai / M/s. R. K. Dewan & Co., Mumbai  V/S  M/s. Ratan Industries, Bikaner / Mr. Sharad Agrawal Advocate, Jodhpur	02.30 p.m.		

7.	792511/05	Opp. No. AMD-198917	M/s. Jagsonpal Pharmaceuticals Ltd., New Delhi / M/s. Delhi Registration Service, Delhi  V/S  M/s. Reckitt Benkiiser Healthcare India Limited, Gurgaon / M/s. Y. J. Trivedi & Co., Ahmedabad	03.00 p.m.		Hearing on TM-16 & Main Matter
8.	796435/07	Opp. No. AMD-222257	M/s. Mahindra & Mahindra Ltd., Mumbai / M/s. Tas & Co., Mumbai  V/S  Mr. Manilal Madhavlal Panchal, Ahmedabad / M/s. Y. J. Trivedi & Co., Ahmedabad	03.30 p.m.		Hearing on I. P. & Main Matter

**DATE OF HEARING 23.11.2015**

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	885883/30	Opp. No. AMD-235205	M/s. Swarn Deep Enterprises, Jaipur / Mr. Kul Bhushan Marwaha, Jaipur  V/S  M/s. Mukesh Tea Processors & Packers, Surat / M/s. H. K. Acharya & Company, Ahmedabad	11.00 a.m.		
2.	878323/24	Opp. No. AMD-247726	M/s. Tulsi Sarees, Mumbai / M/s. Varikasery & Varikasery, Mumbai  V/S  M/s. S. C. Tex, Surat / M/s. Superfastaction Regn. Service, Surat	11.30 a.m.		

3.	918124/29	Opp. No. AMD-247131	M/s. Kanaiya Dairy Farms Pvt. Ltd., Surat / Mr. Jatin Y. Trivedi, Ahmedabad  V/S  M/s. Kanaiya Dairy Farm, Surat / M/s. R. K. Dewan & Co., Mumbai	12.00 p.m.		
4.	904463/11	Opp. No. AMD-194241	M/s. Excel Bath Fittings Pvt. Ltd., Chandigarh / M/s. Mahtta & Co., Ludhiana  V/S  M/s. Excel Ceramic Pvt. Ltd., Morbi / M/s. S. Majumdar & Co., Kolkata	12.30 p.m.		
5.	794548/03	Opp. No. AMD-253400	M/s. Hindustan Lever Limited, Bombay / M/s. Anand & Anand, New Delhi  V/S  M/s. Navodaya Khadi Gramodhyog Sansthan, Sikar / M/s. G. D. Bansal & Associates, Jaipur	02.10 p.m.		Hearing on I. P. & TM-16
6.	748063/30	Opp. No. AMD-714231	M/s. Shakti Bhog Foods Ltd., Delhi / M/s. Worldwide Registration Bureau, New Delhi  V/S  M/s. Shri Shivskti Rice & Pulse Mill, Khambhat / M/s. K. C. Patel & Co., Ahmedabad	02.30 p.m.		
7.	883585/12	Opp. No. AMD-151562	M/s. Sadhana Auto Manufacturing Company, Bhavnagar / M/s. Jasani & Company, Rajkot  V/S  M/s. Standard Suspension Product Pvt. Ltd., Bhavnagar / M/s. Dave Registration Services, Bhavnagar	03.00 p.m.		

**DATE OF HEARING 24.11.2015**

<b>Sr. No.</b>	<b>Application/ R. T. M. No.</b>	<b>Opp./Rect. No.</b>	<b>Name of Parties</b>	<b>Time</b>	<b>Name of the Hearing officer</b>	<b>Remarks; if any</b>
1.	678132/09	Rect. No. AMD-253662	M/s. Triputi Cable Industries, New Delhi / M/s. Madamser & Co., New Delhi  V/S  M/s. Agarwal Enterprises, Jaipur / M/s. G. D. Bansal & Associates, Jaipur	11.00 a.m.		
2.	841241/05	Opp. No. AMD-130781	M/s. Osho International Foundation, Mumbai / M/s. Y. J. Trivedi & Co., Ahmedabad  V/S  M/s. Osho Pharma Pvt. Ltd., Ahmedabad / Mr. Subhashchandra V. Purohit, Ahmedabad	11.30 a.m.		
3.	956600/05	Opp. No. AMD-172872	M/s. DCI Pharmaceuticals Pvt. Ltd., Goa / M/s. Keyser & Co., Mumbai  V/S  M/s. Swiss International, Ganganagar / M/s. G. D. Bansal (Advocate), Jaipur	12.00 p.m.		
4.	887847/03	Opp. No. AMD-221768	M/s. Samay Electronics Pvt. Ltd., Rajkot / M/s. S. Majumdar & Co., Kolkata  V/S  M/s. Patel Enterprise, Rajkot / Mr. Chirag A. Shah Advocate, Ahmedabad	12.30 p.m.		Hearing on I. P.
5.	728399/05	Opp. No. AMD-170966	M/s. Cadila Pharmaceuticals Ltd., Ahmedabad / M/s. Tradesafe, Ahmedabad  V/S  M/s. Mohan Drug & Foundations (P) Ltd., Baroda	02.15 p.m.		

6.	660651/05	Opp. No. AMD-57747	M/s. Remfry & Sagar, Gurgaon  V/S  M/s. Zydus Pharmaceuticals Pvt. Ltd., Ahmedabad / Mr. Suresh M. Upadhyay, Ahmedabad	02.30 p.m.		
7.	867638/24	Opp. No. AMD-202341	M/s. Vimal Mills India, Jasol  V/S  M/s. Vimal Products, Jasol / Mr. G. D. Bansal Advocate, Jaipur	03.00 p.m.		
8.	640288/19	Opp. No. AMD-143107	M/s. Samrat Plywood Limited, Chadigarh / M/s. Madamser & Co., New Delhi  V/S  Mr. Rameshbhai M. Ghodasara, Rajkot	03.30 p.m.		

**DATE OF HEARING 26.11.2015**

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	957394/03	Opp. No. AMD-198708	Sree Rayalaseema Alkalies & Allied Chemicals Ltd., Kurnool / M/s. M. P. Mirchandani & Co., Mumbai  V/S  M/s. Royal Products, Nausari / Mr. T. V. Patel, Navsari	11.00 a.m.		
2.	1510293/29	Opp. No. AMD-766536	M/s. Mittal Oil Mills Private Limited, Ajmer / Mr. Prakash Javaria Advocate, Udaipur  V/S  M/s. Hindustan Sales, Ahmedabad / M/s. J. T. Trivedi & Associates, Ahmedabad	11.30 a.m.		Hearing on TM-16, I. P. & Main Matter



3.	751045/05	Opp. No. AMD-204177	N. Krishnamurthy, Chennai	12.00 p.m.		Hearing on TM-05
4.	956171/30	Opp. No. AMD-125550	M/s. Gaurav Exports, Delhi / M/s. Delhi Registration Service, Delhi  V/S  M/s. Shree Bhuvaneshwari Aushadhashram, Gondal / Mr. Hiral C. Joshi, Mumbai	12.30 p.m.		
5.	663109/34	Opp. No. AMD-205175	Mr. Prubhudas Kishordas, Ahmedabad / M/s. Y. J. Trivedi & Co., Ahmedabad  V/S  M/s. Mahasugandhi Snuff Works, Sihor / M/s. Fatechand C. Shah & Co., Mumbai	02.15 p.m.		
6.	886460/24	Opp. No. AMD-193574	M/s. Little & Co., Mumbai  V/S  M/s. Puja Synthetics Pvt. Ltd., Bhilwara / M/s. Indus, Ahmedabad	02.30 p.m.		
7.	720842/05	Opp. No. AMD-228166	M/s. Abhishek Pandurangi, Thane (W) (Maharashtra)	03.00 p.m.		Hearing on TM-5
8.	894529/19	Opp. No. AMD-172096	M/s. Batra Plywood Industries (Pvt.) Ltd., Yamuna Nagar, Haryana / M/s. Puri Trade Mark Co., Ludhiana  V/S  M/s. Friends Plywood Pvt. Ltd., Jaipur / M/s. Devji Associates, Ghaziabad	03.30 p.m.		

**DATE OF HEARING 30.11.2015**

<b>Sr. No.</b>	<b>Application/ R. T. M. No.</b>	<b>Opp./Rect. No.</b>	<b>Name of Parties</b>	<b>Time</b>	<b>Name of the Hearing officer</b>	<b>Remarks; if any</b>
1.	603243/07	Opp. No. AMD-58350	M/s. Patel Field marshal Industries, Rajkot / M/s. Madamsar & Co., New Delhi  V/S  M/s. P. M. Diesels Pvt. Ltd., Rajkot / M/s. Aggarwal Associates, New Delhi	11.00 a.m.		
2.	603244/07	Opp. No. AMD-58351	M/s. Patel Field marshal Industries, Rajkot / M/s. Madamsar & Co., New Delhi  V/S  M/s. P. M. Diesels Pvt. Ltd., Rajkot / M/s. Aggarwal Associates, New Delhi	11.30 a.m.		
3.	603242/07	Opp. No. AMD-58353	M/s. Patel Field marshal Industries, Rajkot / M/s. Madamsar & Co., New Delhi  V/S  M/s. P. M. Diesels Pvt. Ltd., Rajkot / M/s. Aggarwal Associates, New Delhi	12.00 p.m.		
4.	603957/07	Opp. No. AMD-58352	M/s. Patel Field marshal Industries, Rajkot / M/s. Madamsar & Co., New Delhi  V/S  M/s. P. M. Diesels Pvt. Ltd., Rajkot / M/s. Aggarwal Associates, New Delhi	12.30 p.m.		
5.	603955/07	Opp. No. AMD-58354	M/s. Patel Field marshal Industries, Rajkot / M/s. Madamsar & Co., New Delhi  V/S  M/s. P. M. Diesels Pvt. Ltd., Rajkot / M/s. Aggarwal Associates, New Delhi	02.10 p.m.		Hearing on I. P. & Main Matter

6.	586161/12	Opp. No. AMD-56065	M/s. Patel Field marshal Industries, Rajkot / M/s. Madamser & Co., New Delhi  V/S  M/s. P. M. Diesels Pvt. Ltd., Rajkot / M/s. Aggarwal Associates, New Delhi	02.30 p.m.		Hearing on I. P. & Main Matter
7.	586162/12	Opp. No. AMD-91954	M/s. Patel Field marshal Industries, Rajkot / M/s. Madamser & Co., New Delhi  V/S  M/s. P. M. Diesels Pvt. Ltd., Rajkot / M/s. Aggarwal Associates, New Delhi	03.00 p.m.		
8.	629624/07	Opp. No. AMD-63667	M/s. P. M. Diesels Pvt. Ltd., Rajkot / M/s. Aggarwal Associates, New Delhi  V/S  M/s. Topland Engines Private Ltd., Rajkot / M/s. Madamser & Co., New Delhi	03.30 p.m.		
9.	629625/07	Opp. No. AMD-63766	M/s. P. M. Diesels Pvt. Ltd., Rajkot / M/s. Aggarwal Associates, New Delhi  V/S  M/s. Topland Engines Private Ltd., Rajkot / M/s. Madamser & Co., New Delhi	04.00 p.m.		

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